## Annexure - 4

## Name of the corporate debtor: Kalyani Education Private Limited

## Date of commencement of CIRP: 19/02/2021; List of creditors as on: 20/02/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. | Name of creditor | Details of c | laim received | Details of claim admitted |           |           |         |        | Amount of  | Amount of   | Amount of | Amount of   | Remarks |
|-----|------------------|--------------|---------------|---------------------------|-----------|-----------|---------|--------|------------|-------------|-----------|-------------|---------|
| No. |                  |              |               |                           |           |           |         |        | contingent | any mutual  | claim not | claim       | ifany   |
|     |                  | Date of      | Amount        | Amount of                 | Nature of | Amount    | Whether | % of   | claim      | dues, that  | admitted  | under       |         |
|     |                  | receipt      | claimed       | claim                     | claim     | covered   | related | voting |            | uues, tiiat | aumitteu  |             |         |
|     |                  | •            |               | admitted                  |           | by        | party?  | share  |            | may be set- |           | verificatio |         |
|     |                  |              |               | aummteu                   |           | by        | party:  |        |            | off         |           | n           |         |
|     |                  |              |               |                           |           | guarantee |         | in CoC |            |             |           |             |         |

NOT APPLICABLE